

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Dr. Pramod Deo, Chairperson**
- 2. Shri R.Krishnamoorthy, Member**
- 3. Shri S.Jayaraman, Member**
- 4. Shri V.S.Verma, Member**

**I.A.No. 10/2009 in
Petition No. 17/2007**

In the matter of

Downgrading of inter-State trading licence from Category `B` to Category `III`.

And in the matter of

Visa Power Limited, Kolkata

.... **Applicant**

ORDER

By order dated 28.6.2007, the applicant was granted licence for inter-State trading in electricity as Category `B` electricity trader. Consequent to the notification of Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2009, the Category `B` licence granted to the applicant stands re-categorized as Category `II`.

2. The applicant has stated that there has been substantial decline in its business since March 2008 and that sufficient power for trading is not available. Hence the applicant has proposed to trade within the permissible limit, applicable to Category `III`, and has accordingly requested for downgradation of its licence.

3. We have considered the request of the applicant and approve downgradation of its licence from Category `B` (present Category `II`) to Category `III` for inter-State trading in electricity from the date of issue of this order. We direct that necessary

endorsement regarding change from Category `B` (present Category `II`) to Category `III` be made in the licence already granted to the applicant.

4. I.A. stands disposed of accordingly.

Sd/-	sd/-	sd/-	sd/-
(V.S.VERMA)	(S.JAYARAMAN)	(R.KRISHNAMOORTHY)	(DR. PRAMOD DEO)
MEMBER	MEMBER	MEMBER	CHAIRPERSON

New Delhi dated the 8th April 2009